CENTRAL ADMINISTRATIVE TRIBUNAL, ADDITIONAL BENCH

ALLAHABAD

DATED: THIS THE 15TH DAY OF APRIL 1997

CORAM: Hon'ble Mr. S. Das Gupta AM
Hon'ble Mr. T. L. Verma JM

ORIGINAL APPLICATION NO 355/96

Union of India through General Manager, Central Railway, V. T. Bombey. (I)

2. D. R. M. (P), Central Railway,

Jhansi - - - - - - - - - - - Applicants

C/A Sri G.P.Agrawal

VERSUS ()

- 1. Munna Parihar s/o Bhure Lal Parihar - - r/o Sonari Mohalla, Loha Mandi, Gwalior.
- Presiding Officer, Central Govt.
 Industrial Tribunal, Kanpur
 situated at Pandu Nagar, Kanpu# - - - Respondents

C/R Sri Rajesh Tewari

ORDER (ORAL) By Hon'ble Mr. S.Das Gupta AM

This application arises out of the order dated 30.10.1995 passed by the Labour court. It has sin e been held by the Hon'ble Supreme court that matters arising out of the order by the Labour court are no cognizable by this Tribunal.

This application, therefore, is not main, tainable before this Tribunal and the same is disposed of accordingly. Nothing in this order, however, shall preclude the applicant from seeking remedial measures for redressal of grievance be ore the appropriate legal forum, if so advised.

MEMBER (J)

MEMBER (A)